

THE GAUHATI HIGH COURT AT GUWAHAT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/5838/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Dibyajyoti Mahanta,
Member, MACT
Barpeta, Assam.

Dated Guwahati the th 12 November, 2021.

Sub: **Station leave permission.**

Ref:- No. MACT(B)/ 1047 dated 11.11.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the morning of 13.11.2021 till the morning of 15.11.2021**, has been granted. Further, the District and Sessions Judge, Barpeta and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully

Sd/-

5840 **JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-16/2002/5839-1 dated 12.11.2021

Copy to.

1. The District and Sessions Judge, Barpeta, Assam.
- ✓ 2. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Rao